COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2017 & IA NO. 452 OF 2017

Dated: 5th December, 2017

In the matter of:

The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association

.... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Anr. ...

.... Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on <u>15.01.2018</u>.

COURT MASTER